

Central Administrative Tribunal Lucknow Bench Lucknow.

C.C.P. No. 40/2009

In

Original Application No: 348/2002

This, the 10th day of September, 2009

Hon'ble Ms. Sadhna Srivastava, Member (J)
Hon'ble Dr. A. K. Mishra, Member (A)

Devi Singh Ashok, aged about 62 years, son of Late Lal Singh, resident of 5/104, Viram Khand, Gomti Nagar, Lucknow.

Applicant
By Advocate None.

Versus

1. Sri Madhukar Gupta, Secretary, Ministry of Home Affairs, Civil Secretariat, Government of India, New Delhi.
2. Sri Manjeet Singh, Principal Secretary, Home Department, U.P. Government, Civil Secretariat, Lucknow.
3. Sri D. P. Agarwal, Chairman, Union Public Services Commission Dhaulpur House, New Delhi.
4. Vikram Singh, Director General of Police, Uttar Pradesh, Lucknow.

Respondents
By Advocate Sri S. P. Singh.
Sri Pankaj Awasthi for Sri A.K. Chaturvedi.

Order (Oral)

By Hon'ble Ms. Sadhna Srivastava, Member (J)

At the out set, the counsel for the respondents states that the order passed by this Tribunal in O.A. 348/2002 dated 4th September, 2008 has been stayed by the High court in W. P. No.1145 of 2009(S/B). The copy of the order dated 12.8.2009 passed by the High Court is taken on record. Since the order passed by this Tribunal has been stayed by the Hon'ble High Court, hence the C.C.P is disposed of with a liberty to the applicant to move an application for revival of the contempt petition after vacation of interim order or disposal of Writ Petition No. 1145 of 2009 (S/B).

2. Accordingly, C.C.P is disposed of. Notices issued stands discharged.

(Dr. A. K. Mishra)
Member (A)

(Ms. Sadhna Srivastava)
Member (J)